

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF S3 ENERGY PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Person	S3 ENERGY PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	22 September 2014
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Companies Act / Registrar of Companies
4.	Corporate Identity Number	U74999DL2014PTC271764
5.	Address of The Registered Office and Principal Office of Corporate Person	Regd Office: 55, 2nd Floor, Lane-2 Westend Marg, Saidullajab, Near Saket Metro Station, Gadaipur, Delhi - 110030 Corp Office: Sun Source Square, 5th Floor, Tower A (IT/ ITES Building), Plot No A-3, 4 & 5, Sector 125, Noida - 201301
6.	Liquidation Commencement Date of Corporate Person	17 October 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Krishna Chamadia Address: B-13, Anjani Complex, Parera Hill Road, Andheri East, Mumbai 400099 Email: krishna@sphereadvisory.com Mobile: 9833909615 Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220
8.	Address and e-mail to be used for correspondence with the Liquidator	Address: B-13, Anjani Complex, Perara Hill Road, Andheri East, Mumbai - 400099 Process Email Id: s3energy.ibc@gmail.com
9.	Last Date for Submission of Claims	16 November 2024

Notice is hereby given that the **S3 Energy Private Limited** has commenced voluntary liquidation on **17 October 2024**

The stakeholders of **S3 Energy Private Limited** are hereby called upon to submit a proof of their claims, on or before **16 November 2024**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or preferably by electronic means.

In order to get a copy of claim form, you may download the claim form from the website <https://ibbi.gov.in/home/downloads> (Sr. No. 4 Forms under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation process) Regulations, 2017)

Submission of false or misleading proofs of claim shall attract penalties.

Krishna Chamadia

Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220

19 October 2024, Mumbai


